

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Court No. : 1

Date : 17/10/2017
Day : Tuesday
Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial
Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	ST/MISC/60316/2017 ST/60651/2017	Ms Aon Consulting Private Limited	C.C.E Delhi-iv Audit-ii	ADVAITA LEGAL/DR	
	<u>REGULAR MATTERS</u>				
2	E/366/2007	RITESH INTERNATIONAL LTD.	C.C.E LUDHIANA	V. LAKSHMI KUMARAN/DR	
3	E/367/2007	SHRI RAJIV ARORA, MD RITESH INTERNATIONAL LTD.	C.C.E LUDHIANA	IP/DR	
4	E/379/2007	BOC INDIA LTD.	C.C.E. FARIDABAD	N. K. Sharma/DR	
5	E/1895/2008	C.C.E LUDHIANA	GEMINY INDUSTRIAL CORPORATION,	DR/V. LAKSHMI KUMARAN	
6	E/1896/2008	C.C.E LUDHIANA	C.R.AULUCK & SONS (P) LTD.,	DR/V. LAKSHMI KUMARAN	
7	E/1162/2009	SHRI RAM BILASH BANSAL,	C.C.E CHANDIGARH-I	Piyush Kumar, Adv/DR	
8	E/1562/2009	MAHAVIR SPINNING MILLS,	C.C.E LUDHIANA	Balbir Singh, Advocate/DR	
9	E/1563/2009	MAHAVIR SPINNING MILLS,	C.C.E LUDHIANA	Balbir Singh, Advocate/DR	
10	E/10/2010	Action Construction Equipment Ltd	C.C.E Delhi-iv	Krishnamohan.k.Menon/DR	
11	E/93/2010	C.C.E LUDHIANA	LAKSHMI STEEL ROLLING MILLS,	DR/IP	
12	E/103/2010	R. B. JODHAMAL INDUSTRIES PVT. LTD.	C.C.E. JAMMU	L. P. Asthana & Reena Khair/DR	
13	E/291/2010	HINDUSTAN PUMPS & ELECTRICAL ENGINEERING PVT. LTD.	C.C.E PANCHKULA	K. K. Anand, Advocate /DR	

14	E/489/2010	HINDUSTAN PUMPS & ELECTRICAL ENGINEERING PVT. LTD.	C.C.E PANCHKULA	K. K. Anand, Advocate /DR
15	E/490/2010	HINDUSTAN PUMPS & ELECTRICAL ENGINEERING PVT. LTD.	C.C.E PANCHKULA	K. K. Anand, Advocate /DR
16	E/491/2010	HINDUSTAN PUMPS & ELECTRICAL ENGINEERING PVT. LTD.	C.C.E PANCHKULA	K. K. Anand, Advocate /DR
17	E/1403/2011	Honda Motorcycles And Scooter India Pvt. Ltd.	C.C.E Delhi-iii	V. LAKSHMI KUMARAN/DR
18	ST/57315/2013	Fortis Clinical Research Ltd	C.C.E Ltu Delhi	V. LAKSHMI KUMARAN/DR
19	ST/52480/2014	Maruti Suzuki India Ltd	C.C.E Panchkula	V. LAKSHMI KUMARAN/DR
20	ST/60150/2016	Ab Motions Pvt Ltd	C.C.E Ludhiana	PRADEEP K MITTAL AND PRAVEEN K MITTAL/DR
21	C/60348/2016	Meenu Goyal	C.C. LUDHIANA	Naveen Bindal/DR
22	C/60350/2016	Kulbhusan Goyal	C.c. Ludhiana	Naveen Bindal/DR

Prepared By 

Checked By 


12.10
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh